

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1801
ANSWERED ON 10/02/2026**

BENEFICIARIES UNDER NSAP AND NFBS

1801. Shri Rao Rajendra Singh:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of eligible beneficiaries identified under National Social Assistance Programme (NSAP) including the National Family Benefit Scheme (NFBS) and the number of beneficiaries actually covered during the last three years, State and UT-wise;**
- (b) the names of such States/UTs where NFBS was not implemented or partially implemented during the last three years, along with the reasons therefor, State-wise; and**
- (c) the corrective steps taken or proposed by the Government to ensure universal coverage of eligible beneficiaries, proactive identification, database maintenance and full implementation of NAP across all States and Union Territories?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a): State/UT-wise cap on the number of beneficiaries under the pension schemes of National Social Assistance Programme (NSAP) and under the National Family Benefit Scheme (NFBS) are given at Annexure.

(b): Under National Family Benefit Scheme (NFBS) of National Social Assistance Programme (NSAP), a lump-sum assistance of Rs.20,000 is given to the bereaved household of Below Poverty Line (BPL) in the event of death of the primary bread-winner aged more than 18 years and less than 60 years. It is a demand-based scheme. Release of funds is contingent upon receipt of proposals from the concerned State/UT, submitted in accordance with the scheme guidelines and Ministry of Finance (MoF) instructions. Funds under the scheme are released to States/UTs on the basis of number of

eligible beneficiaries whose database has been digitized on NSAP-PPS (National Social Assistance Programme - Pension Payment System) portal or State cap of number of beneficiaries, whichever is less. As the scheme is demand-driven, funds are released to States on receipt of proposal as per the guidelines.

(c): NSAP caters to 3.09 crore BPL beneficiaries with a scheme-wise ceiling/ cap for each State/UT on the number of beneficiaries. At present, the pension schemes under NSAP have achieved almost 100% saturation. However, States/ UTs may give assistance from their own resources if there are more deserving beneficiaries. As per the information collected from States/UTs, about 5.87 crore additional pensioners are supported by State-funded social pension schemes.

As per NSAP guidelines, responsibility of implementation of NSAP schemes, identification/verification of beneficiaries, disbursement of pension to beneficiaries, stoppage of pension, annual verification of beneficiaries lies in the hand of States/UTs.

A web-based pension payment portal, NSAP-PPS (National Social Assistance Programme-Pension Payment System) has been operationalized which is used for managing and monitoring pension benefits provided to eligible beneficiaries. The portal facilitates the maintenance of beneficiary records, processing of pension sanctions, tracking of fund disbursement to ensure transparency and efficiency in pension delivery.

Annexure

Annexure referred to in part (a) of Lok Sabha Unstarred Question No. 1801 to be answered on 10.02.2026 regarding Beneficiaries under NSAP and NFBS.

State/UT-wise cap of number of beneficiaries under pension schemes of NSAP (excluding NFBS)

S.No.	States/UTs	Cap/ceiling of no. of beneficiaries
1	Andhra Pradesh	934980
2	Bihar	3919447
3	Chhattisgarh	880142
4	Goa	13660
5	Gujarat	916953
6	Haryana	347256
7	Himachal Pradesh	116005
8	Jharkhand	1277520
9	Karnataka	1396274
10	Kerala	846456
11	Madhya Pradesh	2223469
12	Maharashtra	1212967
13	Odisha	2033959
14	Punjab	138231
15	Rajasthan	1169533
16	Tamil Nadu	1920858
17	Telangana	681613
18	Uttar Pradesh	5833622
19	Uttarakhand	231335
20	West Bengal	2067272
NE States		
21	Arunachal Pradesh	6293
22	Assam	850531
23	Manipur	63971
24	Meghalaya	65316
25	Mizoram	27524
26	Nagaland	50779
27	Sikkim	18854
28	Tripura	154900
Union Territories		
29	A&N Islands	590
30	Chandigarh	4964
31	D&N Haveli and D&D	11173
32	NCT Delhi	154820
33	J&K	140394
34	Ladakh	7148
35	Lakshadweep	293
36	Puducherry	28805
	TOTAL	29747907

State/UT-wise cap/ceiling of number of beneficiaries under the National Family Benefit Scheme (NFBS)

Sl. No.	States/UTs	Cap/ceiling of no. of beneficiaries
1	Andhra Pradesh	10906
2	Bihar	35859
3	Chhattisgarh	12801
4	Goa	225
5	Gujarat	10695
6	Haryana	4154
7	Himachal Pradesh	684
8	Jharkhand	14148
9	Karnataka	18312
10	Kerala	4358
11	Madhya Pradesh	30826
12	Maharashtra	34987
13	Odisha	24697
14	Punjab	2673
15	Rajasthan	12347
16	Tamilnadu	18445
17	Telangana	7794
18	Uttar Pradesh	73075
19	Uttarakhand	4808
20	West Bengal	21553
21	Arunachal Pradesh	346
22	Assam	8524
23	Manipur	669
24	Meghalaya	781
29	Mizoram	197
26	Nagaland	535
27	Sikkim	175
28	Tripura	984
29	A&N Islands	86
30	Chandigarh	80
31	D&N Haveli and D&D	119
32	NCT Delhi	2270
33	J & K	323
34	Ladakh	112
35	Lakshadweep	9
36	Puducherry	283
	TOTAL	358840
